

SPECIAL BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/207(KB)2022
IA(I.B.C)/762(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	M/S. SHRISTI CONSTRUCTION VS NADIA CONSTRUCTIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Madhuja Barman, Adv.]For the Resolution Professional in IA(I.B.C)/762(KB)2024

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. Ld. Counsel appearing for the Applicant seeks some time to argue this application.
3. At request, time is allowed.
4. Post the matter on **15/05/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**